

**Approval of Project Report on Neendakara Fishing Harbour**

1138. SHRI A. K. GOPALAN :  
SHRI N. SREEKANTAN NAIR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Project Report on Fishing Harbour at Neendakara submitted by the Government of Kerala has been approved by the Central Government ; and

(b) if not, the present stage of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The Project Report on the development of Neendakara Port prepared by the State Government was referred to the U. N. D. P. Project for Pre-Investment Survey of Fishing Harbours for making a technical and economic assessment of the project. The U. N. D. P. Project undertook engineering and economic studies at Neendakara during November-December, 1971, and their detailed report, which has been finalised, is expected to be received shortly.

**Shortage of Food in Madhya Pradesh**

1139. SHRI RANABHADUR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether in Madhya Pradesh there is a shortage of food because of untimely rains and neither any assistance has been given to that State nor satisfactory fair price ration shops have been opened specially in the backward areas of Rewa and Sidhi Districts ; and

(b) if so, the arrangements made by Government to supply food on reasonable prices to that area ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). No, Sir. Allotment of foodgrains to the State from the Central Pool is adequate. Quotas are being allotted by the State Government to the districts according to their demands. Adequate number of fair-price shops have been opened in the districts of Sidhi and Rewa, to supply foodgrains to the consumers, at reasonable prices.

**Specific Schemes to provide Link Road to inaccessible Areas**

1140. SHRI RANABHADUR SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the specific schemes drawn up to provide Adivasi regions like Sarguja and Sidhi with link roads to the inaccessible regions ;

(b) the exact amount of funds allotted for such schemes in the current year ; and

(c) the channel through which this fund will be utilised for execution of such schemes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) to (c). The Government of India are primarily responsible for roads declared as National Highways. All roads other than National Highways in States, including link roads to the Adivasi regions etc., have to form part of the State Plans. In order, however, to assist the State Government in the development of these roads, assistance is provided under certain specific schemes as indicated below :

Under the Centrally sponsored programme of the backward Classes Sector, the "commuhication" scheme is included under the Tribal Development Programme. The following funds are provided for the communication schemes in each Tribal Development Block :

Tribal Development Blocks  
in Stage I .. Rs. 2.00 lakh

Tribal Development Blocks  
in Stage II .. Rs. 1.00 lakhs

Tribal Development Blocks  
in Stage III .. No specific amount has been earmarked.

So far as Sarguja and Sidhi Districts are concerned, there are 17 Tribal Development Blocks in Sarguja District and 1 in Sidhi District.

In addition, a programme of construction of five roads for which provision has been made